

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.06.2021 at 11.00 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/150/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
NAME OF RESPONDENT :
SECTION : 30(6) of IBC 2016 R/w Regulation 39(4) of IBBI

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/217/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Aryav Exports Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC R/w Rule 11 of NCLT Rules 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/13/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Dr.Periyasamy Palani Gounder (Promoter & Erstwhile Director)
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016 r/w Regulation 36A of IBBI

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/18/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Dharani Finance Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016 R/w Rule 12(2) of IBBI

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/48/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Dharani Finance Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016 R/w Rule 12(2) of IBBI

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/192/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Aryav Exports Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016

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COMMON ORDER

Ld. Senior Counsel Mr. Vijay Narayan and Counsel for the related parties in relation to IAs are present through video conferencing mode.

The Learned Senior Counsel completed his argument in relation to Resolution Plan. For argument on behalf of the Objectors and reply by the Applicant, if any, list this matter on **28.06.2021** for hearing and disposal of the same.

IA/519/2021

Ld. Counsel for the party in IA/519/2021 is present through video conferencing mode. This application is filed by unsuccessful Resolution Applicant.

Upon mention being made by the Ld. Counsel for the party, the Registry is directed to list the Diary No.3305118/00651/2021 on **28.06.2021**, if it is otherwise, found in order. The **Registry** is directed to list IA/519/2021 also on **28.06.2021** for hearing and disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)